

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 766  
(To be answered on the 2<sup>nd</sup> December 2021)**

**PAYMENT OF LEVY TO RCF BY VISTARA**

766. **SHRI A.K.P. CHINRAJ**

Will the Minister of CIVIL AVIATION

**श्री अ.के.पी. चिंराज**

be pleased to state:-

- (a) the number of passengers who travelled on flights Vistara UK-817 (04.05 PM-06.50 PM) on July 15, 2021, U.K-837 (05.25 PM-08.15 PM) on April 14, 2021 and U.K-838 (09.05 PM- 11.55 PM) on April 12, 2021; and  
(b) the amount of levy paid to the Regional Connectivity Fund (RCF) by Vistara during each of the above mentioned journey?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION

**श्री जनार्दन शर्मा शर्मा**

(GEN. (DR) V. K. SINGH (RETD))

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(a) and (b): A levy of Rs. 5000/- on each departure on certain scheduled flights irrespective of number of passengers, has been imposed by the Central Government with aircraft having MTOW (Maximum Take-Off Weight) above 40 Tonnes except for the departure of flights on routes in North East Region, Himachal Pradesh, Uttarakhand, Union Territories of Jammu & Kashmir, Ladakh, Andaman & Nicobar Islands and Lakshadweep Islands.

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